

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GALLIUM DEALER PVT LTD

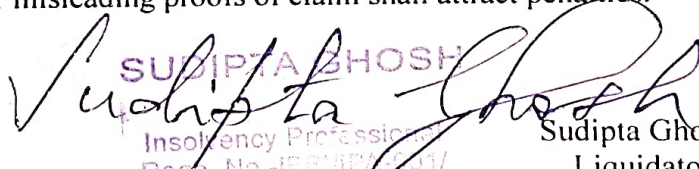
1.	NAME OF CORPORATE PERSON	GALLIUM DEALER PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20 th January, 1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar Of Companies, West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51909WB1995PTC067670
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	15/B, Clive Row, Kolkata- 700001, West Bengal
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 rd October, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sudipta Ghosh 8, N. N. Mukherjee 3 rd Lane , Uttarpara , Hooghly – 712258 sudipta_ghosh08@yahoo.com Ph- +91-9230823033, 7003384289 IBBI/IPA-001/IP-P00484/2017-18/10872
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22 nd November, 2024

Notice is hereby given that the Gallium Dealer Pvt. Ltd. has commenced voluntary liquidation on 23rd October, 2024.

The stakeholders of Gallium Dealer Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 22nd November, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


SUDIPTA GHOSH
Insolvency Professional
Regt. No.-IEB/IPA-001/
IP-P00484/2017-18/10872
Sudipta Ghosh,
Liquidator

Date: 24.10.2024
Place: Kolkata

Gallium Dealer Pvt. Ltd.
IBBI/IPA-001/IP-P00484/2017-18/10872